

Dr- 23/11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM Barcilly

Sl. No.	Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Chaitan/Deposit slip. (The details of the Scheme and Chaitan forms are available on this website)
<p><u>NIL</u></p>						

Prepared and checked by

[Signature]

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAI PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

2/3/17

In the Court of A.C.J.M.I.

Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in _____ Account number _____ (To be filed in by the _____ District Judgeship before uploading this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
					NIL

BY ORDER

AS
A.C.J.M.-I
BAREILLY

MINOR PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
CASE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

2-3-17

In the Court of...

ACM 314

C	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited at Account number ----- (To be filed in by the District Judgeship before uploading the proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan deposit. The details of the scheme and Chalan forms are available on the website.

[Signature]
Magistrate-I
Bamli

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FIRST DEPOSIT SCHEME' POWER JYOTI ACCOUNT IN STATE BANK OF
(INDIA)**

In the Court of A. C. J. N. VII दिवस 2/3/17

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station Department	Proposed Fine	Remarks
		<u>Nil</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan Deposit slip. (The details of the Scheme and Challan forms are available on the website)


 आ. सहायक जिला पुलिस स्टेशन

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

DT- 02/03/2017

In the Court of Magistrate

Sl. No.	Number	Name of parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

दि. 02/03/2017 - 16
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जुलियायल मजिस्ट्रेट
फ. पुर (बरेली)